NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No. 173/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd November 2017, 10.30 A.M

Name of the Company		Narayanan Sisupalan -Vs- The Peerless General F	inance & Investment Co. Ltd	
Under Section		58/59		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) Mr. A. challerice for Advocation 2) T: Nag Chowotherry Dorocation 3) A. Barne Advocate

Respondens.

mag halmy.

2/11/2017

1. Mr. Regib Mullik, Adv 7 Petitioners
Mrs. Arik Benergee, Adv 7 Petitioners

ORDER

Ld. Counsel for the petitioner and the respondent are present.

List the matter on 07/11/2017.

(Jinan K.R.)

Sd

Member (J)

Sd

(Vijai Pratap Singh) Member (J)